

**SUPREME COURT OF INDIA**

Laxmi Kant Pandey

Vs.

Union of India (UOI)

(Ranganath Misra, M. M. Punchhi and S. C. Agrawal JJ.)

12.07.1990

**ORDER**

The Text below is only a summarized version of the order pronounced In view of compliance with notice issued by Court Contempt proceedings dropped. Matter adjourned for further proceedings.